

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT AND FORESTS

RAJYA SABHA

QUESTION NO 06.12.2010

ANSWERED ON

TRANSFERRING OF TIGERS FROM OTHER FORESTS .

2816

SHRI MOHAN SINGH

Will the Minister of COALENVIROMENT AND FORESTS be pleased to state :-

(a) whether Government is implementing the scheme to augment the number of tigers by transferring the tigers from other forest areas to those national parks where the population of tigers has decreased and if so, what has been the experience in the transfer of tigers in Rajasthan;

(b) whether Government is aware that one of the two tigers that were transferred to Sariska has died and if so, the reasons therefor; and

(c) whether Government is enforcing any special action plan for the conservation and protection of relocated tigers and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS

(SHRI JAIRAM RAMESH)

(a) Advisories have been issued to tiger States for active managerial intervention towards in-situ build up of tiger and its prey population in the tiger reserves having low density of these animals. Successful reintroduction of tigers has been done at Panna (Madhya Pradesh) and Sariska (Rajasthan) Tiger Reserves, where the tiger population became locally extinct, as a collaborative initiative of the Central Government, Wildlife Institute of India and State Governments, as per standard procedure.

(b) Mortality of a tiger, reintroduced in June 2008, has been reported by the State on 14.11.2010. Action has been taken by the State authorities to ascertain the cause of death.

(c) Besides intensive patrolling and antipoaching operations, action has been taken for tracking of tigers using radio telemetry. Central assistance has also been provided to make the core/critical tiger habitat inviolate through voluntary relocation of villages within the ambit existing statutory provisions.